

MESSAGE FROM LOK SABHA**The Appropriation (No.3) Bill, 2019**

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha.

“In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Appropriation (No.3) Bill, 2019, as passed by Lok Sabha at its sitting held on the 4th December, 2019.

2. The Speaker has certified that this Bill is a Money Bill within the meaning of article 110 of the Constitution of India.”

Sir, I lay a copy of the Bill on the Table.

**REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON CHEMICALS AND FERTILIZERS**

SHRI G. C. CHANDRASHEKHAR (Karnataka): Sir, I lay on the Table, a copy (in English and Hindi) of the First Report of the Department-related Parliamentary Standing Committee on Chemicals and Fertilizers on the Action taken by the Government on the recommendations contained in the Fifty-fourth Report of the Committee (2018-19) on ‘Pricing of Drugs with Special Reference to Drugs (Prices Control) Order, 2013’ of the Ministry of Chemicals and Fertilizers (Department of Pharmaceuticals).

**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON RURAL DEVELOPMENT**

श्री नारणभाई जे. राठवा (गुजरात): महोदय, मैं विभाग संबंधित ग्रामीण विकास संबंधी संसदीय स्थायी समिति के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ -

- (i) First Report on Demands for Grants (2019-20) of the Ministry of Rural Development (Department of Rural Development);
- (ii) Second Report on Demands for Grants (2019-20) of the Ministry of Panchayati Raj; and